

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	POCSO SPL CASE	100085/2017	CBI/SCB/MUMBAI Vs JITENDRA RAMNARAYAN RATHOD AND ORS.07	
2	ABA	102136/2019	Yogesh Babulal Solanki and othrs Vs Khar Police Station	Prashant V. Malik and Vaibhav R. Shah
3	ABA	100231/2020	Tahseen Begum Arshad Mirza And 2 Others Vs State Shivaji Nagar Police Station	Mateen Shaikh
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	101193/2013	The State Powai P.S Vs Sachin @ Chinaya Dhananjay Kulkarni	
5	POCSO SPL CASE	100234/2014	The State Shivaji Nagar Police Station, Govandi Mumbai Vs Abdulla Usmani Jakadulla Usmani	
6	POCSO SPL CASE	100567/2015	The State of Mankhurd Police Station Vs SHAKIR ABDUL RAHIM SHAIKH	
<u>EVIDENCE</u>				
7	POCSO SPL CASE	100463/2017	The State Cuff Parade Police Station Vs Rahulkumar Nirash Raut	
8	POCSO SPL CASE	100154/2018	The State of Mulund Police Station Vs Milind Harishchandra Kamble	
(Main Matter REMAND APPL POCSO/0100083/2018)				
9	POCSO SPL CASE	100696/2018	The State of Park Site Police Station Vs Musahab @ Barkat Aalam Ali	PP

CHARGE

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10	POCSO SPL CASE	100524/2016	CBI SCB MUBAI Vs SURESH BAPU MANE @ JADA MANE @ FAT MANE AND ORS.02	
11	POCSO SPL CASE	1000522/2018	CBI SCB Mumbai Vs SURESH BAPU MANE @ JADA MANE @ FAT MANE AND ORS.02	PP
12	POCSO SPL CASE	100079/2019	The State of Neharunagar Police Station Vs Rajababu Suresh Pandit	PP
13	POCSO SPL CASE	100469/2019	The State of Maharashtra - Vinoba Bhave Nagar Police Station Vs Mohd. Aarif Akbarali Shaikh	PP
14	SPL.CASE	86/2020	The State of Maharashtra - V.B. Nagar Police Station Vs Abdul Hamid Bahadur Ansari	PP
<u>REPLY/SAY</u>				
15	SPL.CASE	170/2020	The State of Maharashtra - Pant Nagar Police Station Vs Arun Sukhdev Salve	PP
16	SPL.CASE	100733/2020	The State Of Deonar Police Station Vs Rizwan Hasamuddin Sawant and anr	PP
17	SPL.CASE	100820/2020	The State of Maharashtra through Nagpada Police Station, Mumbai Vs Sadruddin Jamaluddin Ansari	PP
<u>APPEARANCE</u>				
18	REMAND APPL POCSO	101448/2019	The State- Shivaji Nagar Police Station Vs Sheru @ Mohd. Amin Hamid Shaikh and another	

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19	REMAND APPL POCSO	100462/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai Vs Mohd. Akbar Hasim Shaikh	PP
20	SPL.CASE	100594/2020	STATE GOVERNMENT OF GHATKOPAR POLICE STATION Vs SHANAWAZ SALIM KHAN	PP
21	SPL.CASE	100739/2020	The State of Maharashtra through Deonar Police Station, Mumbai Vs Jafer Ahannullah Khan	PP
22	SPL.CASE	100818/2020	The State - Wadala T. T. Police Station, Mumbai Vs Raju Iranna Vaidya	PP
<u>DORMANT FILE</u>				
23	SESSIONS CASE	100517/2004	State of Maharashtra Vs Laila Mohd.Pathan2	APP Mr.Dalvi
24	SESSIONS CASE	100887/2006	The State of Maharashtra Vs Rafatyar Isratyar Khan	APP Solkar R.Y.

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1	CRI BAIL APPLN	100363/2020	Ananta Uttamrao Randhve - Applicant Vs The State of Maharashtra - Deonar Police Station - Respondent	Pramod Kadam, Amol Patekar and Vishal V Narkar
2	CRI BAIL APPLN	100488/2020	Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent	Kantilal D. Gaikwad
EVIDENCE PART HEARD				
3	POCSO SPL CASE	100130/2015	THE STATE OF MEGHWADI POLICE STATION. Vs SAKINA ISTIYAK SIDDHIKI AND ANOTHER 01	
4	POCSO SPL CASE	1000607/2018	The State of Shivaji Nagar Police Station Vs Dilshad Shagun Khan	PP
EVIDENCE				
5	POCSO SPL CASE	100131/2014	The State Oshiwara P.S Vs Rakash Dilip Shinde	
6	POCSO SPL CASE	100352/2014	The State Wadala T.T. P.S Vs Sanjay Rajendra Prasad Misra	
7	POCSO SPL CASE	100093/2017	BHOIWADA POLICE STATION. Vs SAMIR ABDUL SALAM QURESHI @ PAPPU	
8	POCSO SPL CASE	100124/2017	MANKHURD POLICE STATION. Vs GULAM MOHAMAD RAFIQ SHAIKH @ SHITTIVALA BABA	
9	POCSO SPL CASE	100127/2017	NAVGHAR POLICE STATION. Vs VISHAL AANAD GHARAT	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100490/2017	The State Tilak Nagar Police Station Vs Nijamuddin Barkat	
<u>COMPLIANCE</u>				
11	POCSO SPL CASE	100591/2015	The State of RCF Police station Vs PRATHAMESH @ BARKYA SATYAWAN PAWAR.	
12	POCSO SPL CASE	100500/2019	The State of Maharashtra - R.A.K. Marg Police Station Vs Mohin Shaikh @ Mainuddin Sayyadali Shaikh	PP
<u>AWAING REPORT T.C.</u>				
13	POCSO SPL CASE	100436/2019	The State of Maharashtra - Khar Police Station Vs Mehboob Ali Charniya	PP
<u>REPLY/SAY</u>				
14	POCSO SPL CASE	100121/2019	The State of DCB CID Unit 12 Vs Arwaz Firoj Shaikh	PP
15	SPL.CASE	100727/2020	The State Shivaji Nagar Police Station Vs Lalmohamd Noormohmad Shaikh	PP
<u>APPEARANCE</u>				
16	POCSO SPL CASE	100596/2019	The State of Maharashtra R.C.F. Police Station Vs Rajesh Moinuddin Shaikh	
17	SPL.CASE	100721/2020	The State Of Malabar Hill Police Station Vs Roshan Muddasar Shaikh	PP
<u>SAYHEARING ON EXH.READY</u>				
18	POCSO SPL CASE	100195/2018	The State Deonar Police Station Vs Shahnawaj Ashpak Ahmed Shaikh	

(Main Matter REMAND APPL POCSO/0100201/2018)

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<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100331/2014	The State Sewree P.S Vs Imran @ Ibrahim Mohd. Rizwan Ansari @ Chand	
2	POCSO SPL CASE	100037/2018	The State of Sewree Police Station Vs Istikar@ Laddu Abdul Barkat Ansari	
3	POCSO SPL CASE	100001/2019	The State of Gaodevi Police Station Vs Uday Ramesh Paal	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100367/2015	The State of Vakola Police Station Vs Ajit Damodar Jadhav	
5	POCSO SPL CASE	100487/2015	The State of Parksite Police Station Vs Rakesh @ Babu Ravindra Rawat	
6	POCSO SPL CASE	100506/2015	The State of Amboli Polie Station Vs Amir Ismail Shaikh	
7	POCSO SPL CASE	100648/2015	The State of Santacruz Police Station. Vs DINESH RAMDEV MAHATO.	
8	POCSO SPL CASE	100014/2017	V.B. NAGAR POLICE STATION. Vs SAMSHUDDIN SALAUDDIN SHAIKH	Adv. Thatte
<u>CHARGE</u>				
9	SPL.CASE	110/2020	The State of Maharashtra - Bhandup Police Station Vs Omkar Sudhir Patil	PP

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10	SPL.CASE	119/2020	The State of Maharashtra- Shivaji Nagar Police Station Vs Mohammad Saeed Alam Dastgir Shaikh	PP
<u>W.S. AND SAY</u>				
11	POCSO SPL CASE	100309/2015	The State of Tilak Nagar Police Station Vs Swapnil Kishor Kadav	
<u>COMPLIANCE</u>				
12	ABA	101552/2019	Sukhdev Govind Gawali And 3 Others Vs State Chunabhatti Police Station	R.D.Salve
13	ABA	101636/2019	Ashutosh Sikhdev Gawali Vs State Chunabhatti Police Station	R.D.Salve
<u>APPEARANCE</u>				
14	POCSO SPL CASE	100672/2018	The State of Shivaji Park Police Station Vs Prabhakar Bhoja Pujari	PP
15	SPL.CASE	37/2020	The State of Maharashtra - Bandra Police Station Vs Sarvar Abdul Yasin Shaikh	PP
16	SPL.CASE	83/2020	The State of Maharashtra - B.K.C. Police Station Vs Vicky Apolo Dayas	PP
17	SPL.CASE	112/2020	The State of Maharashtra - Trombay Police Station Vs Omkar Sanjay Mane and other 01	PP
18	SPL.CASE	125/2020	The State of Maharashtra- V.P. Marg Police Station Vs Rehan Abdul Karim Mansoori	PP
19	REMAND APPL POCSO	100481/2020	The State of Maharashtra Vs Salim Salauddin Choudhari	PP

DISCHARGE APPLICATION

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20	POCSO SPL CASE	100669/2018	The State of Dr. D.B. Marg Police Station Vs Meera Shankarlal Mistry and others	PP

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<u>HEARING</u>				
1	ABA	100189/2020	Anand Dinkar Parkar Vs State R C F Police Station	Kavita N Rathod
2	ABA	100323/2020	Anusaya Vishnu Ingale And Anr. Vs State Trombay Police Station	Ganesh B Shinde
3	ABA	101186/2020	Prakash Ludhani Vs State Khar Police Station	Hamdan Weldon And Probus legal
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100690/2013	Khar Police station Vs Junaid Arif Badgujar and Another 1	
5	POCSO SPL CASE	100229/2014	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs JAMEEL UMAR CHAND SHAIKH.	
6	POCSO SPL CASE	100169/2015	The State Mulund Police Station Vs Pritesh Subhash Ghdshi	
(Main Matter REMAND APPL POCSO/0100055/2015)				
7	POCSO SPL CASE	100111/2017	KURLA POLICE STATION. Vs NIYAJ AHMAD BARKATALI SHAIKH	
8	POCSO SPL CASE	100187/2017	WADALA T T POLICE STATION Vs SUNDARRAJ SELVARAJ DEVENDRA	Adv. Anjali Patil
9	POCSO SPL CASE	100241/2017	PARKSITE POLICE STATION Vs ARJUN SUDHAKAR LONKE	Adv. Naik
<u>CHARGE</u>				
10	REMAND APPL POCSO	100486/2020	Dharavi Police Station Vs Ketan Sunil Bhoir	PP PP
<u>APPEARANCE</u>				
11	SESSIONS CASE	100384/1992	The State Vs Jeevansingh Dattasing	

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12	REMAND APPL POCSO	100457/2020	STATE GOVERNMENT Pant Nagar P. Stn. Vs Dinesh Devidas Devkare	
13	SPL.CASE	100676/2020	STATE GOVERNMENT RCF POLICE STATION, MUMBAI Vs AMOL PRAKASH NIKALJE	PP
<u>DORMANT FILE</u>				
14	SESSIONS CASE	100020/1993	State of Maharashtra Vs Abdul Iqbaluddin Quresshi and ors	APP
15	SESSIONS CASE	100356/1997	State of Maharashtra Vs GYANI DHANBHADUR THAPA AND ANR.	APP

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<u>STATEMENT US 313 CR.P.C.</u>				
1	POCSO SPL CASE	100355/2016	NEHRU NAGAR POLICE STATION. Vs SHANKAR GUNDAPPA KAWLE	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100546/2014	The State Antop Hill P.S Vs Bharatkumar Dayashankar Pande	
3	POCSO SPL CASE	100178/2015	The State Dharavi Police Station Vs Mohd. Mustak Mohd. Muslim Idrisi	
4	POCSO SPL CASE	100217/2015	The State of Pydhonie Police Station Vs Mosin Mohd, Sharif Patni	
5	POCSO SPL CASE	100577/2015	The State of Dharavi Police Station Vs Mohd. Nasib Akhtar Moh.Samsun Alam Shaikh.	
6	POCSO SPL CASE	100636/2015	The State Mahim Police Station Vs Haroon Jamal Ajwan	
7	POCSO SPL CASE	100119/2016	THE STATE OF PARKSITE POLICE STATION. Vs AHMED HUSSAIN KHAN.	
8	POCSO SPL CASE	100100/2017	V.B. NAGAR POLICE STATION. Vs VIKRANT DHONDU MASEKAR	
<u>CHARGE</u>				
9	POCSO SPL CASE	100417/2015	THE STATE OF DADAR POLICE STATION. Vs KUNAL TUSHAR WAGHELA AND ORS.02	
<u>ORDER</u>				
10	POCSO M A	102082/2019	The State Wadala P. Stn. Vs Mohd. Tohid	
<u>APPEARANCE</u>				

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11	POCSO SPL CASE	100422/2017	The State Bhandup Police Station Vs Mushraf Jamir Ansari Shaharukh	
12	SPL.CASE	100784/2020	The State Trombay Police Station Vs Pankaj Sheshram Yadav	PP
